

Court Room no. 32

Today's Board of matters/ cases for consideration/ hearing

Date : 29/07/2020

Sr. No	Commercial Suit No.	Name of parties	Stage
1	156/2019	M/s. Chetana Book Depot Vs National English High School	Order
2	106/2020	Pentair Thermal Management India Private Limited Vs 1.Citibank N.A. 2.Fernas Construction India Private Limited	Arguments
3	118/2019	Benktesh Synth Processors Pvt. Ltd. Vs Rajesh C. Shah	Arguments
4	78/2019	JSK Industries Pvt. Ltd. Vs J.K. Electricals	Exparte Evidence
5	6/2020	Shailesh Bhoormal Sanghvi Vs Shreepati Investments	Exparte Evidence
6	189/2020	Tulika Prem Devidayal Vs 1. M/s. Laxmi Developers 2. Pradipkumar Laxmanbhai Patel 3. Kamleshkumar Laxmanbhai Patel	Order
7	232/2020	M/s. Angels Aluminium Corporation Vs Khandewal Insulations Pvt Ltd	R/E

